

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No.31378/2024

(Arising out of impugned final judgment and order dated 08-04-2024 in WPC No. 3713/2019 and order dated 08-04-2024 in WPC No. 11975/2019 passed by the High Court Of Delhi At New Delhi)

ROUSE AVENUE DISTRICT COURT BAR ASSOCIATION Petitioner(s)

VERSUS

BAR COUNCIL OF DELHI & ORS. Respondent(s)

(FOR ADMISSION and I.R. and IA No.167990/2024-CONDONATION OF DELAY IN FILING)

Date : 09-08-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. Ramakrishnan Viraraghavan, Sr. Adv.
 Mr. Munawwar Naseem, Adv.
 Mr. Siddharth, Adv.
 Mr. Indra Chand Prajapat, Adv.
 Ms. Himanshi Gupta, Adv.
 Mr. Raj Karan, Adv.
 Mr. Nirmal Chand, Adv.
 Mr. K Krishna Kumar, Adv.
 Mr. Madhavan Srivatsan, Adv.
 Mr. Arjav Jain, Adv.
 Mr. Meghraj Singh, Adv.
 Mr. Shashank Shekhar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

Issue notice on interim relief returnable, on 23rd September, 2024.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)